Declaration of Assets and Liabilities

Year 2021 - 22

I, Dhirendra Kumar Dhiraj, son/daughter/wife of Late Lanmon Sharma years, belonging to Bihar Legislative Assembly aged... service and presently working as Forces give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

No.	o. Description	Self	Spouse	Dependant-:	1 Dependant-2	Dependant-3
(i)) Cash	10000	ASKA DEV		Name	Etc. Name
(::	,	18000/	10000/-	NIL	MIL	N 137
(11)) Deposits in Banks, Financial Institutions And Non-Banking Financial	2000/- (SBI A/C)- 108394850	120 /	HIL	NIL	NIL
	Companies	89				
(iii)		70000/	Fin Jabobit)		8 2	
	Debentures and Shares in companies	MIL	NIL	MIL	NIL	NIL
(iv)	institutions, NSS, Postal Savings, LIC Policies, etc	15000/- yearly 2784/- Monthly	NIL	NIL	NIL	MIL
(v)	Motor Vehicles (details of make, etc.)	MIL	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	NIL	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	40 Kattha (Paterna	1416	MIL	NIL	MIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	alpois) Kathba OT	MIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	on 0.1.9.2.12.2
(a)	(i) Loans from Banks	SBI, Bum Brench, Palus	276552=24
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	MIL	NIL
	(b) dues to departments dealing with supply of water	NIL	MIL
	(c) dues to departments dealing with supply of electricity	MIL	MIL

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	HIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BMAPD 2338M	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	MIL

C. <u>Personal De</u>	etan	
GPF/CPF/PBAN No.	:-	PTS/BLA-1221
Gender	;-	(M/F)
Date of Birth	:-	1 2 1 0 1 9 7 7 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	:-	Footh Grade
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	:-	Bhagal bur
I hereby de	eclare	that the above details are true to the best of my

knowledge and belief.

Signature Telk To Com/ 2 Clast

Name of Employee: DHIRENDRA KUMAR DHIRAT

Designation: Farras

Date: 07.02-22

Place: Patna

Department: Bihar Legislative Assembly, Palma.

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.